NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. <u>17/58/2013</u> CA. NO.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016

NAME OF THE COMPANY: Sh. Satya Bhushn Kaura Vs. M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58

S.NO.	NAME	DES	IGNATION	REPRESENTATION	ON S	SIGNATURE
1.>	Mn. H.L.T	ikku Se	nion Advocate	Respond	ent ?	manfrelan
2.)	Ms. Sum	an Yadare	Advocate	, , , , , , , , , , , , , , , , , , , ,		hund
3)	Ms. La	kshni	Gwung)	7	D M.
4)	Ms. E	asha	Kadian	} petitions	r	Les Jacobs
			ORDE	R		

Ld. Senior Counsel appearing for the respondents pointed out that the appeal pending before the Hon'ble High Court of Punjab & Haryana at Chandigarh has been adjourned on 11.11.2016.

- 2. It is therefore submitted that the issue in the present case being identical, it would be expedient to dispose off the present petition after the decision of Hon'ble High Court of Punjab & Haryana in the appeal proceedings.
- 3. To come up on 30.11.2016.

Jua Malhotra)

Member Judicial